COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 267 OF 2015, APPEAL NO. 213 OF 2015 & APPEAL NO. 206 OF 2014

Dated: 19th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Krishnan Venugopal, Sr. Adv.

Ms. Shruti Dass

Mr. Udai V.S. Rathore

Counsel for the Respondent(s): Mr. Pratik Dhar, Sr. Adv.

Mr. C. K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R.1

ORDER

We have heard learned senior counsel for the appellant. List the matter for further hearing on <u>09.11.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

mk/vg